

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD BENCH
Court 2**

TP 136 of 2019 [TP 17-A/2016(CA 117 of 2014) with TP 17 of 2016(CP 39 of 2011)]

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH AT
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
18.03.2021**

Name of the Company: Hari Mohan Gupta & ors
V/s
Jagran Publication Pvt Ltd & ors

section 111 of Co.Act,2013.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

**ORDER
(through video conferencing)**

The parties are represented through their respective learned counsels.

Ms. Khyati Punjabi, advocate, appeared on behalf of the Respondent and requesting for time.

The prayer is allowed.

Due to paucity of time, the matter is adjourned.

List the matter on 30.04.2021.


**VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL**
Dated this the 18th day of March, 2021


**MANORAMA KUMARI
MEMBER JUDICIAL**